

(b) whether there has been a proposal to appoint a local man as Chief Secretary of the State; if so, what was the decision of the Government of India in the matter ?

THE MINISTER FOR STATES (SHRI K. N. KATJU) : (a) Thirty-nine.

(b) No.

SHRI K. NARAYANAPPA : Is

श्री के० नारायणप्पा : क्या यह सही है कि गवर्नमेंट आफ इंडिया ने बाहर के अफसरों को वापस बुलाने का सुझाव स्टेट गवर्नमेंट को दिया है ?

It is a fact that the Government of India has

SHRI K. N. KATJU : There is no such proposal at present.]

suggested to State Governments that the

श्री के० एन० काटजू : अभी कोई विचार नहीं है ।

officers from outside should be sent back ?]

USHRI K. NARAYANAPPA : Is it a fact

श्री के० नारायणप्पा : क्या यह सही है कि मैसूर के सिविलियन मिस्टर श्रीनिवास, आई० सी० एस०, को चीफ़ सेक्रेटरी की हैसियत से हैदराबाद को भेजा है ? क्या यह पोस्ट टेम्परेरी है या परमानेंट ?

that Mr. Srinivas, I.C.S., a Mysore Civilian, is being sent to Hyderabad as Chief Secretary ? Is the appointment temporary or permanent ?]

श्री के० एन० काटजू : भेजा जरूर है मगर टेम्परेरी होता चाहिये क्योंकि जो भी भेजे जाते हैं वह टेम्परेरी होते हैं ।

SHRI K. N. KATJU : He is being sent no doubt but the appointment should be temporary because such appointments are generally temporary.]

SHRI CHANNA REDDY : May I know whether there is any proposal

to appoint an outsider as the Chief Justice of the Hyderabad High Court ?

SHRI K. N. KATJU : Does this question arise ?

MR. CHAIRMAN : Not from this.

RECALL OF COUNSELLORS IN HYDERABAD STATE

*6S. SHRI K. NARAYANAPPA : Will the Minister for STATES be pleased to state :

(a) whether Government propose to recall the two Counsellors in Hyderabad; and

(b) if so, when ?

THE MINISTER FOR HOME AFFAIRS AND STATES (SHRI K. N. KATJU) (a):No.

(b) Does not arise.

श्री के० नारायणप्पा : क्या सरकार को यह मालूम है कि हैदराबाद के फ़ाइनेंस मिनिस्टर ने हैदराबाद की असेम्बली में अपने बजट भाषण में दो कौंसिलरों के वापस बुलाने का कोई सुझाव रखा था ?

SHRI K. NARAYANAPPA : Is the Government aware that the Finance Minister of Hyderabad in the course of his Budget speech in the Hyderabad Assembly made the proposal that the two Counsellors should be recalled ?]

श्री के० एन० काटजू : यह बात मुझे मालूम नहीं है ।

SHRI K. N. KATJU : I am not aware of it.]

SHRI C. G. K. REDDY : It is not fair.

SHRI P. SUNDARAYYA : Did the hon. Minister receive any direct communication from Hyderabad asking for their recall ?

SHRI K. N. KATJU : No.